Annexure-8 Name of the corporate debtor: - M/s MBL (MP) TOLL ROAD COMPANY LIMITED; Date of commencement of CIRP: 21.01.2025; List of Creditors as on :15.04.2025 List of operational creditors(Other than Workmen and Employees and Government Dues)

SI.	Name of	Details of claim								Amount of	Amount of	Amount	Amount of claim	Remarks, if any
No.	creditor	received		Details claim admitted						contingent claim	any mutual	of claim	under verification	
		Date of	Amount	Amount	Nature of	Amount	Amount	Whether	% of		dues, that	not		
		receipt	claimed	of claim	claim	covered by	covered by	related	voting		may be set-off	admitted		
				admitted		security	guarantee	party?	shere in					
						interest			CoC					
														The amount not
1	MBL INFRASTRUCTURE	29.01.2025	20,94,92,872.42	20,80,42,101.37	Operational	NA	NA	YES	NA	_	nil	14,50,771.05	14,50,771.05	admitted is
1	LTD	29.01.2023	20,94,92,072.42	20,80,42,101.37	Debt	INA	INA	TES	INA	-	1111	14,30,771.03	14,30,771.03	under
														verification

Total 20,94,92,872.42 20,80,42,101.37 - - 14,50,771.05 14,50,771.05